

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/103/2017  
PETITION NUMBER : CP/7/2016  
NAME OF THE PETITIONER(S) : H. Ramesh  
NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors  
UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	NK SHASHIKUMAR JENNIFER KUMAR	R-2 & R-3 rep by Mrs. K. SOMATHI rep by G. Shanthi Keenalechi	
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**ORDER**

Counsel for both the parties are present and prayed for time. At request, time is enlarged. Put up on **08.11.2017 at 10.30 A.M.**

SD -  
MEMBER (TECHNICAL)  
ghk

SD  
MEMBER (JUDICIAL)